

No.23

MA-378/2003 in OA-99/2003


19.02.2003

Present : Sh. Yogesh Sharma, counsel for applicant.

Heard. MA-378/2003 has been perused. The words "three months" which have occurred due to typographical mistake in Para-8 of the OA are corrected to read as "one month".

Registry is directed to carry out the corrections in the order dated 24.01.2003 and issue copy of the order as corrected to the applicant dasti.

MA-378/2003 is disposed of as above.


(Dr. A. Vedavalli)
Member(J)

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